

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2017 &
IA NO. 22 OF 2018**

Dated: 11th July, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jindal Power Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shreshth Sharma
Ms. Divya Chaturvedi

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Mridul Chakravarty
Mr. Pallav Mongia for PGCIL

Mr. Ravin Dubey for R-11

ORDER

Learned counsel appearing for Respondent Nos.2 to 4 seeks two weeks time to file reply. He may take steps to file the same on or before 26.07.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **12.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**